

**National Green Tribunal  
Principal Bench  
Faridkot House, 1 Copernicus Marg  
New Delhi-110001**

No. NGT/PB/110/2013 / 259

April 01, 2016

Notice

**Reg.- Engagement of Technical Assistants in the National Green Tribunal.**

National Green Tribunal is a statutory body, established on 18<sup>th</sup> October, 2010 under the National Green Tribunal Act, to adjudicate the cases pertaining to environment protection and conservation of forests and other natural resources including enforcement of legal rights relating to environment and grant of appropriate compensation & damages, to persons and property in matters connected therewith or incidental thereto.

The National Green Tribunal has its Principal Bench at New Delhi with 4 Zonal Benches functioning at Chennai, Bhopal, Pune and Kolkata.

The National Green Tribunal proposes to engage Technical Assistant to be provided at Principal Bench and its 4 Zonal Benches, as under:-

No. of vacancies	:Two Technical Assistants at Principal Bench at New Delhi and one each for Zonal Benches at Chennai, Bhopal, Pune & Kolkata.
Eligibility criteria	:Post Graduate (with minimum 55% marks), preferably, in the field of Environment Science & Technology.
Remuneration	:Technical Assistant, will be paid consolidated remuneration of Rs. 35,000/- per month and would also be given experience certificate at the conclusion of the engagement.

Accordingly, applications are invited in prescribed proforma for engagement as Technical Assistant at the NGT, Principal Bench and its Zonal Benches, initially, for a period of one year. Shortlisted candidates will be called for an interview on a date to be intimated later.

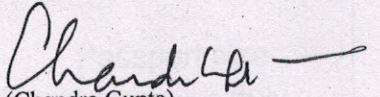
The application must be accompanied with two recent passport size photographs duly attested by a Gazetted Officer along with attested copies of testimonials, sent personally or by Registered A.D. post with the words "**Application for engagement as Technical Assistant in National Green Tribunal**", as the case may be, superimposed on the envelope, addressed to **The Registrar General, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi-110001**, so as to reach this office on or before **30.04.2016**.

Applications which are incomplete, unsigned and received after due date, shall be rejected summarily and no enquiry will be entertained in this regard. No TA/DA shall be paid to the candidates called for interview.

**Terms and conditions for engagement as Technical Assistant in NGT:**

- (i) The engagement, as Technical Assistant, is a full time engagement and purely contractual in nature. It will not confer any right for regular/permanent appointment in the National Green Tribunal.
- (ii) The Technical Assistant will be required to work even before and after Court hours depending on the convenience of the Hon'ble Bench to whom he/she is attached.
- (iii) The Technical Assistant will not be entitled to deal with any case/matter, or share the data with anybody in relation to, coming up before the Hon'ble Bench to whom he/she is attached, for a period of one year after the conclusion of his/her tenure as Technical Assistant.
- (iv) The engagement as Technical Assistant can be terminated before the expiry of the period of engagement, without notice and assigning any reason.
- (v) Technical Assistant is not allowed to deal in his/her capacity or with any case/matter handled by the Hon'ble Bench during his/her tenure with the Hon'ble Bench regardless of whether he/she had worked on that case or not.

- (vi) Technical Assistant would not be entitled to take up any other assignment during the period he/she works as Technical Assistant in the National Green Tribunal.
- (vii) Technical Assistant will required to adhere to the dress code i.e. wearing of Black Coat, Black tie, White shirt and White or Black trouser.
- (viii) Technical Assistant will have to work for a minimum period of 6 months, otherwise the requisite certificate of experience/learning will not be issued to him/her.
- (ix) Any ethical breach by a Technical Assistant will be viewed seriously and will entitle the Technical Assistant from receiving the certificate. In case of his/her being enrolled with the Bar Council, if it becomes necessary, the breach will be reposted to the Bar Council concerned.

  
(Chandra Gupta)  
Registrar General

Copy to -

- 1) DR cum PPS to Hon'ble Chairperson
- 2) All Zonal Benches with request to place on notice board.
- 3) Notice Board NGT PB New Delhi
- 4) NGT website
- 5) MoEF with request to place on website
- 6) Concerned file.

**APPLICATION FORM**

(Proforma for application for Technical Assistant to be engaged in the National Green Tribunal)

1. Post Applied for : **TECHNICAL ASSISTANT**

2. Name (in block letters).....

3. Father's Name: .....

4. Bench.....  
(Please state your preference for Benches viz., Delhi, Bhopal  
Chennai, Pune, Kolkata)

5. Present Address .....

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.....  
.....

Tel. .... Fax .....

6. Permanent Address.....

.....  
.....  
.....

Tel..... Mob.....

Alternative Mobile No. ....

E-mail.....

7. Sex :( Male/Female).....

8. Date of Birth:

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( D D M M Y Y )

Mention Age as on 16.04.2016: \_\_\_\_\_ Years \_\_\_\_\_ Months \_\_\_\_\_ Days



9. Educational Qualification

Exam Passed	Board/Univesity	Year of Passing	Duration	Subjects	Percentage

10. Registration Number allotted by the Bar Council (if registered) :.....

11. Professional Details (details with regard to areas of personal interest) Experience, if any:-  
 .....

12. Whether belong to SC/ST/OBC/PH/Ex-service.....

13. Two references:- I. ....  
 II.....

14. Any other information.....  
 .....

15. Please state briefly how you find yourself suitable for the engagement as Technical Assistant in the NGT .....  
 .....

**Declaration**

I solemnly declare and affirm that the information given above is correct to my knowledge and belief. In event of any information being found false or incorrect or ineligibility being detected before or after the interview/selection/engagement, my candidature may be cancelled and, I am liable to any action, the Tribunal may deem fit and proper.

Date :.....

(Signature)

Place.....